

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 40/(GOA)/2013
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

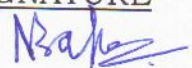
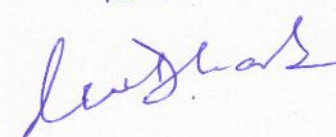
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE PARTIES:

Mr. Manodzh Nagil
V/s.

M/s. Rococco Resorts (Goa) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|----------------------|---------------------|--------------------------------------------------------------------------------------|
| 1 | Manodzh Nagil | PCS (for R1 + S) |  |
| 2 | M/s. Rococco Resorts | CA |  |

Order

CP. No. 40/397-3978/CLB/MB/GOA/2013

At request of the parties, list this matter for hearing on 23.09.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

V. NALLASENAPATHY
Member (Technical)